



Appellate Tribunal for Electricity
Ministry of Power
Core-4, 7th Floor, SCOPE Complex, Lodhi Road, New Delhi
T:011-24368481-1518, TF:011-24368482

File No.6/3/2019-Admn./Parliament Question

Dated: 19 March, 2026

OFFICE ORDER

In supersession of Office Order of even no. dated 01st December, 2025.

2. Ms. Nidhu Shrivastava, Deputy Registrar (Mobile No.8120976048, E-mail: dyregistrar-aptel@gov.in) is hereby nominated as the Nodal Officer for Coordination of Parliament Question related to this Tribunal.

This issues with the approval of the Competent Authority.


(Dinesh Singh Dhanik)
Director (Admn.)

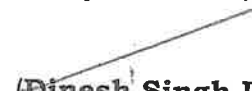
To

Ms. Nidhu Shrivastava,
Deputy Registrar,
APTEL

No.6/3/2019-Admn./Parliament Question-78385/2026 Dated: 19th March, 2026

Copy forwarded to the followings :-

1. The Under Secretary (R&R-2), Ministry of Power, Shram Shakti Bhawan, New Delhi.
2. The Under Secretary (Admn.-III), Ministry of Power, Shram Shakti Bhawan, New Delhi.
3. The Under Secretary (Coordination Section), Ministry of Power, Shram Shakti Bhawan, New Delhi.


(Dinesh Singh Dhanik)
Director (Admn.)

Internal:

1. PPS to Hon'ble Officiating Chairperson for information.
2. PPS/PS to Hon'ble Members for information.
3. PA to Ld. Registrar, APTEL
- ✓ 4. Consultant-IT (outsourced) to upload the circular on the Website of APTEL.
5. Guard File